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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/39/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others
NAME OF THE RESPONDENT(S) : JASMINE AGRO FORESTY PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P.H. Arumudh Pandian
Sr. Adv for
Seicharan Rangarajan
Athiban Vijay

Counsel for
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Petitioners

Athiban

2. R. Sankarayananam
Sr. Adv. for
P. Giridharan
Dominic S. David

Counsel for R1

DD

3. T.K. Bhaskar

Counsel for R5 & 6

Just

4. Rahul Balyi
Vishnu Mohan

Counsel for R2-4

Vishnu

ORDER

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvinth Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R4 present and filed counter today. He is directed to furnish copy of the counter to the other side. Shri T K Bhaskar, senior advocate representing R5 & R6 present and undertakes to file vakalat. He prayed time for filing counter. Time extended at request for filing counter with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 23.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)